

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5186
ANSWERED ON:05.09.2011
EXPRESS HIGHWAYS
Bhadana Shri Avtar Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the construction works of Kundali-Manesar-Palwal Express Highway and Gurgaon-Alwar-Jaipur Highway have not been completed within the stipulated time;
- (b) if so, the reasons therefor;
- (c) whether substandard materials are being used for construction of these roads;
- (d) if so, the details thereof alongwith the action taken in this regard;
- (e) whether the construction works are not being completed in those parts of highway where cost of construction is high and the construction work of over/under bridge is also pending;
- (f) if so, the details thereof; and
- (g) the details of measures taken to complete the said construction work?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (g) Ministry is primarily responsible for the development and maintenance of National Highways and National Expressways in the country. State roads fall under the purview of respective State Governments. The Ministry has identified certain stretches to be developed as National Expressways. The Kundali-Manesar-Palwal Express Highway is not identified as National Expressway, while the Gurgaon-Alwar-Jaipur Highway is a State Road and its development lies within the purview of State Governments.